

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO- *23
TO BE ANSWERED ON- 05/02/2024

INCLUSION OF GOND COMMUNITY IN ST LIST

*23. DR. UMESH G. JADHAV

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has received any proposal from the State Government of Karnataka for inclusion of Gond Kuruba Community in the List of Scheduled Tribes (ST);

(b) if so, the details thereof;

(c) the details of the Gond Communities which have been included in Scheduled Tribe category, particularly from Karnataka;

(d) whether the Government has any plan to include Gond Kuruba Communities particularly from Kalaburagi, Bidar and Yadagir Districts; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. *23 for answer on 05.02.2024 regarding Inclusion of Gond Community in ST List

(a), (b), (d) & (e): Ministry of Tribal Affairs has not received proposal for inclusion of specifically 'Gond Kuruba' community in the ST list of Karnataka. Government of India on 15.06.1999 (further amended on 25.06.2002 and 14.09.2022) has approved the modalities for deciding the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified, along with ethnographic details by the State Government/UT Administration concerned, can be processed further. Thereafter, it has to be concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) before being considered for amendment legislation. All actions are taken as per these approved modalities. The recommendation of the concerned State Government is pre-requisite to process the case further. Proposals for inclusion in, exclusion from and other amendments in the list of Scheduled Tribes of any state are dealt with according to these modalities.

(c): "Gond, Naikpod, Rajgond" communities are notified as Scheduled Tribes in the Scheduled Tribes list at entry No. 9 in respect to State of Karnataka.
